

LOK SABHA DEBATES

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LOK SABHA

Saturday, July 2, 1977/Asadha 11, 1899(Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS, 1977-78
OF MINISTRY OF HOME AFFAIRS

The Minister of HOME AFFAIRS (SHRI CHARAN SINGH) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Home Affairs for 1977-78. [Placed in Library See No. LT-578/77]

DETAILED DEMANDS FOR GRANTS 1977-78
OF THE MINISTRY PETROLEUM AND
MINISTRY OF CHEMICALS AND FERTILISERS.

THE MINISTER OF PETRO-
LEUM, CHEMICALS AND FERTI-
LIZERS (SHRI H. N. BAHUGUNA) :

I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum for 1977-78 [Placed in Library. See No. LT-579/77]
- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Chemicals and Fertilizers for 1977-78 [Placed in Library. See No. LT-580/77].

REPORT OF C AND A. G. OF INDIA
FOR 1975-76, UNION GOVT. (DEFENCE
SERVICES) AND APPROPRIATION ACCOUNTS
OF DEFENCE SERVICES FOR 1975-76.

THE MINISTER OF FINANCE
AND REVENUE AND BANKING
(SHRI H. M. PATEL) :

I beg to lay on the Table—

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year

1109 L.S.—1.

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1975-76, Union Government (Defence Services, under article 151 (1) of the Constitution. [Placed in Library. See No. LT-581/77].

- (2) A copy of the Appropriation Accounts of the Defence Services for the year 1975-76 and Commercial Appendix thereto (Hindi and English versions). [Placed in Library See No. LT-582/77]

NOTIFICATIONS UNDER CENTRAL EX-
CISE RULES, 1944, CUSTOMS ACT, 1962
CUSTOMS TARIFF ACT, 1955 AND
STATEMENTS

SHRI H. M. PATEL : I beg to
lay on the Table—

- (1) A copy of Notification No. 208/77-C.E. (Hindi and English versions) published in Gazette of India dated the 2nd July, 1977 issued under the Central Excise Rules, 1944, together with an explanatory memorandum.
- (2) A copy each of Notification Nos. 101/77, Customs and 115/77—Customs, 117/77—Customs to 119/77—Customs and 124/77—Customs (Hindi and English versions) published in Gazette of India dated the 1st July, 1977, under section 159 of the Customs Act, 1962.
- (3) A copy each of Notification Nos. 98/77—Customs to 100/77—Customs and 116/77 Customs (Hindi and English versions) published in Gazette of India dated the 1st July, 1977, under sub-section (5) of section 4 of the Customs Tariff Act, 1975.
- (4) An explanatory memorandum (Hindi and English versions) in respect of Notifications mentioned at items (2) and (3) above. [Placed in Library See No. LT-582-A/77].